

the current financial year. The project is envisaged to be completed during 1991-92.

Sainik School, Balachadi, Jamnagar

532. SHRI K.S. CHAVDA: Will the PRIME MINISTER be pleased to state:

(a) whether Sainik School, Balachadi (Jamnagar) prepares students for their entry into the National Defence Academy in the officers cadre of armed forces;-

(b) the number of students belonging to Scheduled Castes and Scheduled Tribes admitted during each of the last three years in the Sainik School;

(c) whether freeships and scholarships are given to those SC & ST students whose parents' annual income is less than Rs. 25,000;

(d) if so, whether Government propose to give them freeships and scholarships by removing economic criteria; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Yes, Sir.

(b)

	<i>No. of SC students admitted</i>	<i>No. of ST students admitted</i>
<i>1</i>	<i>2</i>	<i>3</i>
1988-89	11	6
1989-90	18	8
1990-91	15	6

(c) to (e). Full scholarship is given to those SC/ST students whose parents' income does not exceed Rs. 25,000/- per annum. There is no proposal at present to remove the economic criteria.

Kashmir Migrants

533. DR. DEBI PROSAD PAL:
SHRI BALESHWAR YADAV:
SHRI RAJENDRA
AGNIHOTRI:
SHRICHIRANJILALSHARMA:
SHRI RAMESHWAR
PATIDAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of persons who migrated from Kashmir to various places in the country from 1 December, 1989 till date and the details thereof;

(b) the details of relief camps organised;

(c) the number of persons rehabilitated so far, alongwith details of schemes if any, under consideration of Government to provide gainful employment to these migrants; and

(d) the number of migrants who returned to Kashmir so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-

ISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). As advised by Government of Jammu & Kashmir and Delhi Administration over 54,800 families have been registered as migrants in Jammu region and over 14,500 in Delhi. Government of Jammu & Kashmir have organised 31 camps in Jammu region in the available Government buildings and tents where about 7000 families have been accommodated. The Delhi Admn. have organised 14 relief camps in different parts of Delhi where about 600 families have been accommodated. In Jammu basic ration is being given to all whereas free dry ration is being provided to such migrants who are living in relief camps organised by Delhi Admn. In addition cash assistance is also being provided to all the eligible migrants.

It is the endeavour of the Government to enable return of the migrants to their homes in the Valley as soon as the law and order situation there improves. Therefore, their permanent rehabilitation out-side the Valley has not been contemplated.

There are no reports of migrants returning to the Valley so far.

Schools Run by B.E.L. In Bangalore

534. SHRI JOSS FERNANDEZ: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Electronics Ltd., Bangalore is running schools at Bangalore for the children of its employees;

(b) if so, the number of schools and the teaching and non-teaching staff working in the schools category-wise;

(c) whether some irregularities in the matter of appointments have come to the notice of Government; and

(d) if so, the details thereof and the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VJOY SINGH): (a) Yes, Sir.

(b) Bharat Electronics, is running six schools which employ 183 persons for teaching and 53 persons for non-teaching work.

(c) No, Sir.

(d) Does not arise in view of the reply to (c) above.

[*Translation*]

Holding of Elections of Metropolitan Council and M.C.D.

535. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) when the last elections to Municipal Corporation of Delhi and the Metropolitan Council of Delhi were held and when the next elections to these bodies became due;

(b) whether Municipal Corporation of Delhi and Delhi Metropolitan Council had been dissolved some time back; and

(c) if so, the steps being taken to hold elections to these bodies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Elections to the Metropolitan Council of Delhi and to the Municipal Corporation of Delhi were last held on 5.2.1983. The terms of the two bodies after extensions were due to expire on 17.3.90 and 6.2.90, respectively.